

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12472/2018

UTTAR PRADESH PUBLIC SERVICE COMMISSION & ANR. Petitioner(s)

VERSUS

RAHUL SINGH & ANR.

Respondent(s)

WITH SLP(C) No. 13166/2018 and 13567-13569/2018

Date : 14-06-2018 These petitions were called on for pronouncement
of judgment today.For Petitioner(s) Mr. Ankit Yadav, Adv.
Mr. Shrish Kumar Misra, AOR

Mr. Badri Prasad Singh, AOR

Mr. Ankur Sood, AOR

Mr. Sanjay Rastogi, AOR

For Respondent(s) Mr. Badri Prasad Singh, AOR

Mr. Gopal Jha, AOR

Mr. Bankey Bihari Sharma, AOR

Mr. Shrish Kumar Misra, AOR

Hon'ble Mr. Justice Deepak Gupta pronounced the Reportable judgment of the Bench comprising Hon'ble Mr. Justice Uday Umesh Lalit and His Lordship.

Applications for impleadment are allowed.

Leave granted.

The appeal filed by the U.P. Public Service Commission is allowed and judgment of the Allahabad High Court is set aside and the appeals filed by Rahul Singh, Jay Bux Singh & others are dismissed in terms of the signed Reportable judgment.

All pending applications stand disposed of.

(Anita Malhotra)

Court Master

(Signed Reportable judgment is placed on the file.)

(Jagdish Chander)

Court Master